

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bansal Infracon Private Limited Date of Commencement of Liquidation: 31-05-2022; List of Stakeholders as on Date: 10-08-2022; Name of IP: Mr. Tejas Shah; Process Number: 1; Last 5 digit of registration number: 10185

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				75493				NA
2	Liquidation costs incurred till date				9240				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	839247042	3	839247042				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	820000	1	820000				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	840067042	4	840151775		0	0	